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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 116/9/HDB/2020
NAME OF THE COMPANY	Maruti Rich Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Arham Iron & Steel Industries
NAME OF THE RESPONDENT(S)	Maruti Rich Ventures Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhay Kumar Jain	Adv		For Abhay Kumar Jain
		9705185070	M. A. Agarwal Adv


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
for GVB Santosh Kumar	A.D.	996671522	A
A Sandhya Rao			

ORDER

Proxy representing counsel for the Petitioner present. Proxy representing Mr.GVB Santosh Kumar present and prayed time for filing vakalat and counter. At her request, time is enlarged. Put up the matter on 25.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL

AS